

from the Hon. Minister whether he had talks with the U. S. Government regarding closing down of 25 to 30 schools imparting training to terrorists being run at Camper, etc., there and if so, what is the attitude of U. S. Government to it ?

[English]

SHRI K. R. NARAYANAN : The terrorist schools are not specifically intended for India, but nevertheless we have taken up this question with the U. S. Government, because some terrorists, who operate against India, have been trained in these schools. We have made very strong representations to the U. S. Government on this subject and I think, they have been trying to deal with this question.

Measures to Curb Pollution

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*228. **SHRI CHINTAMANI JENA :**
SHRI JAI PRAKASH AGARWAL :

Will the **PRIME MINISTER** be pleased to state :

(a) whether Government is aware that most of the big cities are facing a great problem of pollution due to smoke emitted by transport vehicles;

(b) if so, whether any survey has been conducted by the Institute of Petroleum Exploration, Dehradun on vehicles emitting smoke;

(c) the names of the cities surveyed and what are the findings; and

(d) the suggestions made to stop the pollution due to smoke from vehicles ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Yes, Sir.

(b) and (c). Yes Sir, The sample survey was conducted only in Delhi by the Indian

Institute of Petroleum, Dehradun. The findings of the survey indicate that a large proportion of vehicles exceed the prescribed emission limits.

(d) No suggestions were made in the IIP Report. The objective of the Survey was to gather baseline data on exhaust emission characteristics of Indian Vehicles.

SHRI CHINTAMANI JENA : Mr. Speaker Sir, it is admitted in the reply that a large proportion of vehicles that are plying in Delhi, exceed the prescribed emission limits, as reported by the IIP after conducting the survey and study. May I know the action Government has taken to check such pollution ? Is it a fact that on November 11 this year, the Minister himself had said that all petrol pumps in Delhi would be checked and a survey would be conducted ? Is it also a fact that the Hon'ble Minister had told that Government and private vehicles will have periodical checks in this regard ? I would like to know whether such checks have been started. If so, from when they were started.

SHRI Z. R. ANSARI : The action taken by the Government is that standards have been laid down for reducing the automobile emission in the best manner. The State Governments have been advised to make necessary changes in the Motor Vehicle Rules after enforcement of the standard. The Petroleum Industry has been asked to limit the use of lead in motorised spirit. I think the Central Pollution Board is interacting with the manufacturers to incorporate design modifications. Campaigns are being organised for public awareness. These are the measures which have been taken so far. I have given a statement in this regard only yesterday in this very august House that we are thinking to go ahead with pollution control. Till now our present laws do not have enough teeth to take action against the industries or against those who are polluting the atmosphere. Now, we are determined to give those teeth to the Administration to take stringent action against those who are polluting the atmosphere.

SHRI CHINTAMANI JENA : In my second Supplementary I would like to know

whether it is a fact that, the number of vehicles in many cities like Calcutta, Bombay and Madras are more than the number in Delhi. If so, I would like to know whether such a surveys and studies are going to be taken up in those cities to check pollution. In this connection I would like to draw the kind attention of the Hon. Minister, whether Shri Pradeep Kumar Adhikari Scientific Officer in the Department of Science and Technology has suggested some effective measures to check air pollution in the City of Calcutta. If so, what is the reaction of the Government on his suggestion and when the studies and surveys are going to be conducted in other cities in the country.

SHRI Z. R. ANSARI : As far as I know we have not received any such suggestions. As I have already said, we are going to bring some changes in the Motor Vehicles Act. It is under our study and we are going to bring in such provisions by which we can take a deterrent action against those vehicles which are polluting the atmosphere.

SHRI DIGVIJAY SINH : It is well-known that by far the preponderant pollution from motor vehicles is from trucks and that is carbon mono-oxide as compared to sulphur dioxide from petrol driven cars. I would like to know which are the major municipalities in the country with which the Union and the State Governments have interacted to have a meaningful yardstick laid down in these municipalities for effective pollution control.

Secondly which manufacturers of petrol and diesel manufacturing factories have actually installed those kinds of pollution reduction measures whereby it may cost 15 per cent more, but the effluent is reduced to the minimum standard.

SHRI Z. R. ANSARI : As far as part (a) of the question is concerned, Bombay and Delhi are the two cities which have laid down certain norms for controlling the emission from motor vehicles. Bombay has changed the Motor Vehicles Rules for that purpose to control pollution created by these motor vehicles.

DR. G. VIJAYA RAMA RAO : I would like to know from the Minister whether he is aware of the fact that an individual who is living in a city like Delhi, Madras, Bombay, Calcutta and Hyderabad, inhales large amounts of carbon monoxide equivalent to 10 cigarette-smoke, causing infectious diseases in non-smokers and cancerous diseases in smokers. Ultimately it causes life-expectancy to come down. What are the steps taken from the Government side to prevent such things ?

SHRI Z. R. ANSARI : Sir, there is one Urdu poet who said :

Marz badhta gaya jyon jyon dava ki.

But here the experience is otherwise :

[Translation]

The life span is increasing with the increase of pollutants.

MR. SPEAKER : Are you talking about the life-span of the vehicles or of the human beings ?

[English]

SHRI Z. R. ANSARI : I just wanted to keep the House in good humour.

PROF. MADHU DANDAVATE : For longevity, let them have more carbon monoxide, Sir.

[Translation]

MR. SPEAKER : Were you talking about the human beings or were you talking about the life-span of the vehicles ?

[English]

SHRI Z. R. ANSARI : It is true that these motor vehicles are one of the great pollutants as far as air pollution is concerned. It is because of this fact, the whole attention of the Central Government is towards controlling the air pollution. Till now we have not issued directives to the State Governments. Now we are going to bring

some amendments to the Motor Vehicles Act and it will be a separate Act for controlling this air and water pollution.

Agreement with Ford Aerospace and Communications Corporation

*229. SHRI SUBHASH YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether an agreement has been signed with Ford Aerospace and Communications Corporation of the United States for the fabrication and supply of an additional INSAT-I spacecraft for the Indian space programmes;

(b) if so, the details of the agreement; and

(c) how far it will be beneficial to India ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) and (c). A statement is given below.

Statement

On 8th November 1985, the Department of Space signed a supplementary Agreement with the Ford Aerospace and Communications Corporation (FACC) of USA for an additional INSAT-I spacecraft called INSAT-ID with a start date of October 1, 1985 and a delivery date of June 1, 1988. The INSAT-ID satellite will be functionally identical to INSAT-IB and INSAT-IC except for certain improvements such as increased battery capacity for a larger payload operation during eclipse periods, a 3 : 2 redundancy for C-band transponder channels 11 and 12 output devices, a larger propulsion tank to permit increased propellant loading for increased useful life in space, etc.

The INSAT-ID satellite, alongwith INSAT-IC to be launched in the second-half

of 1986, will provide the requisite INSAT-I Space-Segment Operational capability in the transition period from the first generation to the second generation INSAT, being indigenously developed in the early 1990s, to enable continuity of the INSAT system services—long distance telecommunications, direct TV broadcasting, TV and radio networking/programme distribution, meteorological earth observation and data collection, disaster warning etc.

SHRI SUBHASH YADAV : May I know whether a similar technology is available in any other plant in our country itself ? If so, what were the special reasons to sign the agreement with Ford Aerospace and Communication Corporation of the USA ?

SHRI SHIVRAJ V. PATIL : We have taken INSAT I-A, B and C from the Ford Aerospace and this is one of the series of the satellites. We used to take it from them so as to see that the satellites which are in the sky are used in a proper manner.

SHRI PRATAP BHANU SHARMA : We are happy to note from the reply that the second generation INSAT is being indigenously developed in early 1990s, I would like to know from the Minister whether the second generation INSAT is based on indigenous know-how or, are we having some agreement with foreign company; (b) I want to know when we will be selfsufficient in developing our own launching system.

SHRI SHIVRAJ V. PATIL : We are developing INSAT-II in our own country and the major portion of technology is available in our country. May be some parts we will have to import from outside.

As far as the launching capability is concerned, we have launched SLV-III, we are going to launch ASLV next year, and then the third stage is PSLV, that is, Polar Satellite Launch Vehicle, and the fourth stage is Geo-stationary Launch Vehicle which is going to come after 1990.

Kalpakkam Fast Breeder Reactor

*230. SHRI R. PRABHU : Will the PRIME MINISTER be pleased to state :